GOVERNMENT OF INDIA DEFENCE LOK SABHA

UNSTARRED QUESTION NO:2808 ANSWERED ON:14.03.2011 SCORPENE SUBMARINE Adsul Shri Anandrao Vithoba;Dharmshi Shri Babar Gajanan

Will the Minister of DEFENCE be pleased to state:

- (a) whether there is inordinate delay in finalizing the programme for construction of six Scorpene Submarines at Mazagon Docks Limited:
- (b) if so, the details of time and cost over-runs caused by the delay;
- (c) whether the Government has fixed responsibility for delay in the programme;
- (d) if not, the reasons therefor; and
- (e) the steps taken by the Government to fix responsibility and accountability for such delays in future?

Answer

MINISTER OF DEFENCE (SHRI A.K. ANTONY)

(a) to (e): A statement is attached.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF LOK SABHA UNSTARRED QUESTION NO. 2808 FOR ANSWER ON 14.3.2011

A Programme for construction of six submarines is currently underway at M/s. Mazagon Dock Limited (MDL) under Project-75. As per the contract, the 1st submarine was scheduled to be delivered in December, 2012 and thereafter, one each every year till December 2017. There has been delay due to initial teething problems, absorption of complex technology, augmentation of MDL infrastructure and procurement of MDL Purchased Material (MPM). The 1st submarine is now scheduled to be delivered in the second half of 2015. Government has accorded approval for revision in the cost of the Project-75 on account of increase in the cost of MPM items, related subheads and additional MDL infrastructure.

To ensure that no such slippages occur in future, Defence Procurement Procedure-2011 envisages close monitoring of acquisition cases at appropriate level.